

ITEM NO.47

COURT NO.4

SECTION XVIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

TRANSFER PETITION (CIVIL.) NO(s). 1168 OF 2008

TANU SHARMA

Petitioner(s)

VERSUS

HEM BIHARI GAUR

Respondent(s)

(Office report on default)

Date: 23/10/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN  
(IN CHAMBERS)

For Petitioner(s)

Ms.Anu Gupta,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

The petitioner is permitted to serve the sole respondent by  
dasti. The petitioner is also permitted to serve the sole  
respondent through his counsel who represents him in  
H.M.A.Petition No.905/2008 on the file of the Family Court, Agra  
and produce the acknowledgment.

(Satish K.Yadav)  
Court Master

(M.S.Negi)  
Court Master